

gested model rules to State Governments and Union Territory Administrations in respect of the running of the National Fitness Corps Programme. These rules, *inter-alia*, suggested that there should be at least one teacher for 250 pupils or a portion thereof. However, a school may have one teacher upto the strength of 400 pupils. The rules had to be adopted/adapted and applied by the State Governments and Union Territories. It has been suggested to Delhi Administration that an Evaluation Committee consisting of experts may be appointed to examine the working of Physical Education and Sports in Delhi Schools to assess the requirement of Physical Education Teachers and Sports coaches. The Delhi Administration have yet to appoint this Committee.

Absorption of N.F.C. Instructors as Junior P.E.Ts.

9588. SHRI S. S. DAS: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the number of Junior/Senior P.E.Ts. recruited by the Directorate of Education, Delhi after 2nd November, 1972.

(b) whether they were recruited against vacant posts; and

(c) if so, whether all the N.F.C. Instructors taken over by the Directorate of Education on 1st November, 1972 had been absorbed as Junior Physical Education Teachers prior to the recruitment of these Junior P.E.Ts?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b). According to the information furnished by Delhi Administration 8 Senior P.E.Ts. and 7 Junior P.E.Ts were appointed by direct recruitment and 8 Junior P.E.Ts

were promoted to the post of Senior P.E.Ts in 1973 against available vacancies.

(c) 12 N.D.S. Instructors absorbed by the Directorate of Education Delhi, in 1972, were adjusted against the regular strength of Physical Education Teachers.

Low Cost Housing Schemes

9589. SHRI S. D. SOMASUNDRAM: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the final pattern evolved for low cost housing and the programmes for meaningful implementation of low cost houses within a determined period;

(b) the extent of construction of low cost houses of the already viable developed models; and

(c) whether Government propose to embark on large scale constructing low cost houses?

THE MINISTER OF WORKS HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Research and development work is being promoted by the Government through Research Centres, like the Central Building Research Institute and organisations like the National Buildings Organisation, Housing and Urban Development Corporation Ltd., etc., to evolve patterns for low cost housing to suit varying conditions in different parts of the country. HUDCO has been encouraging the construction of low cost housing and 55 per cent of HUDCO finances have been exclusively reserved for construction of houses for economically weaker sections and low income groups, i.e. for houses costing less than Rs. 8,000 and Rs. 18,000 respectively.